NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
, -	TP 283/16	For hearing	621A	Flowserve Microfinish Pumps Pvt. Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
	CS BISWATIT GHOSH	The Applicant	a l	

ORDER

PCS for Petitioner is present. He is directed to file memo giving details of actual delay for filing Compounding Application right from 1998-99 to 2013. List it on 17/11/2017.

Member (T)

Member (J)